improving offtake of foodgrains, monitoring, vigilance and viability of Fair Price Shop (FPS) Operations. With a view to modernize the system, the Government has initiated a Plan Scheme on End-to-end computerization of TPDS Operations on cost sharing basis with States/UTs which would facilitate digitization of ration cards/beneficiary and other data bases, computerization of supply chain management, setting up of transparency portals and grievance redressal mechanisms.

## Applicability of provisions of the Emblems and Names (Prevention of Improper Use) Act on NGOs of Delhi

# 3303. DR. ANIL KUMAR SAHANI:

SHRIMATI NAZNIN FARUQUE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRI-BUTION be pleased to state:

(a) whether registration of NGOs in Delhi under the Societies Registration Act,
 1860 requires clearance under the Emblems and Names (Prevention of Improper Use)
 Act, 1950 as the preamble of the latter Act prevents use of certain emblems and names for
 professional and commercial purposes;

(b) if so, why the Act is not applicable for registration of NGOs in States other than Delhi;

(c) whether it is justified to bring NGOs under provisions of the Emblems and Names (Prevention of Improper Use) Act, 1950 in Delhi; and

(d) the steps taken for exclusion of NGOs from the Act?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) No, Sir.

(b) to (d) Do not arise in view of (a) above.

### Lifting of foodgrains quota by State Governments

†3304. SHRI VIJAY GOEL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of foodgrains available in the godowns of Central and State Governments as on 1 April, 2014;

(b) whether Government proposes to distribute the above stock of foodgrains at affordable rates; and

<sup>†</sup>Original notice of the question was received in Hindi.

Written Answers to

(c) the names of the State Governments which have not lifted their quota of foodgrains from these godowns which was allocated to them under Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) The stock position of foodgrains in the Central Pool [Food Corporation of India (FCI) and State Agencies] as on 1.4.2014 was 381.12 lakh tonnes.

(b) Government has provisionally allocated a quantity of 589.40 lakh tonnes of foodgrains during the current year to the States/Union Territories (UTs) for Targeted Public Distribution System (TPDS)/ National Food Security Act (NFSA), Other Welfare Schemes (OWS), natural calamity, festivals, additional requirement of the States/UTs. This includes 50 lakh tonnes of rice specially allocated on 7.7.2014 for controlling the food inflation. In addition the Government has also allocated 100 lakh tonnes of wheat on 25.7.2014 for tender sale to bulk consumers/private traders through FCI during the current year.

(c) The allocations under TPDS has been made for the current year 2014-15 to the States/ UTs which they are required to lift on monthly basis for distribution among the targeted beneficiaries. However, Statement showing allocation and offtake of foodgrains by the States/ UTs during the current year 2014-15 (upto June, 2014) under TPDS is given in Statement.

#### Statement

## Allocation and offtake of foodgrains under TDPS for the year 2014-15 (upto June, 2014)

Sl. No. States/UTs		Allocation	Offtake
1.	Andhra Pradesh	955.704	563.043
2.	Arunachal Pradesh	25.389	24.656
3.	Assam	471.714	466.066
4.	Bihar (NFSA)	1228.725	684.746
5.	Chhattisgarh (NFSA)	322.719	430.292
6.	Delhi (NFSA)	143.250	108.904

(Qty. in thousand tonnes)

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S1. N	o. States/UTs	Allocation	Offtake
7.	Goa	15.759	15.864
8.	Gujarat	521.277	455.449
9.	Haryana (NFSA)	198.750	186.424
10.	Himachal Pradesh (NFSA)	126.999	129.633
11.	Jammu and Kashmir	189.201	204.263
12.	Jharkhand	339.663	257.606
13.	Karnataka (NFSA)	619.086	644.212
14.	Kerala	368.172	361.437
15.	Madhya Pradesh (NFSA)	703.629	749.161
16.	Maharashtra (NFSA)	1125.396	1024.862
17.	Manipur	42.738	43.273
18.	Meghalaya	47.145	46.115
19.	Mizoram	17.535	19.215
20.	Nagaland	31.719	39.849
21.	Odisha	547.968	515.878
22.	Punjab (NFSA)	217.530	33.456
23.	Rajasthan (NFSA)	697.893	694.231
24.	Sikkim	11.070	11.169
25.	Tamil Nadu	930.708	577.349
26.	Tripura	75.810	81.911
27.	Uttar Pradesh	1817.130	1542.271
28.	Uttaranchal	127.998	159.885
29.	West Bengal	964.299	976.721
30.	Andaman and Nicobar Islands	8.505	0.000

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			Allocation	Offtake
31.	Chandigarh (NFSA)		7.803	9.152
32.	Dadra and Nagar Haveli		2.616	3.186
33.	Daman and Diu		1.413	0.134
34.	Lakshadweep		1.155	1.464
35.	Puducherry		15.078	2.012
	Total	1	2921.546	11063.889

#### **Ration cards to BPL families**

†3305. SHRI PARVEZ HASHMI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the total number of BPL families across the country, Statewise;

(b) the details of the number of people who have been provided/yet to be provided BPL ration cards, State-wise;

(c) the details of the ration cards of other category; and

(d) the details of the data of ration allocated to the States during the last ten years?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) to (c) A State/UT-wise statement regarding accepted number of Below Poverty Line (BPL) families including Antyodaya Anna Yojana (AAY) families and the Above Poverty Line (APL) families under the existing Targeted Public Distribution System (TPDS) and the number of ration cards issued in respect of 24 States/UTs who have not implemented National Food Security Act (NFSA) 2013 is given in Statement-I (See below).

NFSA 2013, notified on 10.09.2013, provides for entitlements of subsidized foodgrains under TPDS for priority household and existing AAY household categories only. Under the Act, the coverage under TPDS has been delinked from the poverty estimates. The details of persons covered in 11 States/UTs that have reported implementation of NFSA 2013 is given in Statement-II (See below).

(d) The details of foodgrains (rice and wheat) allocated to States/UTs during the last ten years is given in Statement-III.

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.